


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

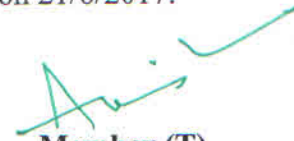
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	Hearing	391 /394	Dharma Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	RASHMI SAGAR 9845251467	PETITIONER	

ORDER

Counsel for petitioner is present. She has filed second set of copies. She has also filed memo along with Annexures. Smt. M.R Sinchana, Standing Counsel for Central Government appearing for ROC and R.D. is present. She requested time to file report and Affidavit on behalf of R.D & ROC. Time granted for filing of report and Affidavit on behalf of R.D & ROC. List it on 21/6/2017.


Member (J)


Member (T)